

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 51

MA 497/2018 In CP 565/2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 05.04.2024

NAME OF THE PARTIES: **WINNING MOVES INTERNATIONAL**
LTD. V/s WINNING MOVES TOYS &
GAMES PVT. LTD. & ANR.

Section 271(e) of the Companies Act, 2013

ORDER

1. Mr. Dikshant Mehra, Advocate i/b Rajani Associates appeared for the Petitioner.
2. ROC informs that copy of the petition has not yet been received by them.
3. Petitioner undertakes to have it served.
4. List this matter on **10.05.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna